GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION

LOK SABHA

UNSTARRED QUESTION NO.: 2041

(TO BE ANSWERED ON THE 11th December 2025)

DIRECT FLIGHT SERVICE FOR SILCHER

2041. SHRI PARIMAL SUKLABAIDYA Will the Minister of CIVIL AVIATION

be pleased to state:-

- (a) whether the Government is aware that Silchar is not having a direct flight service to New Delhi resulting in inconvenience to passengers who are compelled to travel via Kolkata or Guwahati and if so, the details thereof;
- (b) whether the Government proposes to introduce a direct flight service between Silchar and New Delhi in view of the longstanding demand of the people of Assam, Mizoram, Meghalaya and Tripura who depend on Silchar Airport for connectivity;
- (c) if so, the details thereof including the expected timeline, airline operators and frequency of flights and if not, the reasons therefor; and
- (d) whether the Government also proposes to conduct a feasibility study for initiating a Silchar-New Delhi direct flight under the Regional Connectivity Scheme-UDAN or any other mechanism and if so, the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

(a) to (c): As per the ongoing Winter Schedule, no scheduled airlines have proposed to operate direct flights between Delhi and Silchar. Commencement or operation of any flight between cities in the country is purely a commercial decision of the airlines on the basis of the economic/operational viability of the route and other associated factors.

Further, with the repeal of the Air Corporations Act in March 1994, the Indian domestic aviation was deregulated. Airlines are free to induct capacity with any aircraft type, free to select whatever markets and network they wish to service and operate.

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(d): As per the provisions of Regional Connectivity Scheme-Ude Desh ka Aam Nagrik (RCS-UDAN), the Silchar-Delhi route is not eligible for bidding under the Scheme, as both airports are classified as served airports and connectivity between two served airports does not fall within the purview of the UDAN Scheme, which primarily aims to enhance air connectivity to unserved and underserved airports.
